

C. A. T. Bench, JAIPUR

Date of Order	Orders MA. No. 670/94
21.12.94	None present on behalf of applicant. Mr. V. S. Garg - Counsel for respondents. The M.A. for filing the rejoinder is allowed. The rejoinder already filed is taken on record. The M.A. stands disposed of. 83/11/5 Copy 21/12/94 (O.P. Sharma) M.A. any 2-2-2 aff copy 7979 5-1-95 2 Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. Dr. J. S. Mehta, Record Section Officer (Judicial)